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B. Mohanty -Vrs- UOI/KVS.

For Admission No.06
O.A. No.412/2013
Advocate(s)-Mr. S.P. Swain
Advocate(s)- Mr. H.K. Tripathy

ORDER DATED 3rd OF JULY, 2013

CORAM
HON'BLE MR. R.C. MISRA, MEMBER (A)

Heard Mr. S.P. Swain, Ld. Counsel for the applicant and Mr. H.K. Tripathy, Ld. Counsel for the Respondents/KVS.

2. In the present O.A. the applicant has made a prayer for cancellation of her transfer from K.V. No.2, CRPF, Bhubaneswar to K.V. Chhattarpur in the State of Madhya Pradesh. The order of transfer was issued on 31.05.2013. The applicant made a representation dated 04.06.2013 (Annexure-A/2) praying for cancellation of the transfer order and posting her either at Bhubaneswar or at Kolkata.

3. Mr. Swain, Ld. Counsel for the applicant has submitted a Memo dated 03.07.2013 mentioning therein that in the meantime the transfer order has been changed and the applicant has been posted to K.V. Bamangachi, Kolkata vide order dated 29.06.2013. Mr. Swain further submits that consequently the applicant has no further grievance against the authority and therefore, she wants to withdraw the Original Application.

4. Considering the fact that the applicant has no subsisting grievance against the authority, the present O.A. is infructuous and accordingly disposed of.


MEMBER(A)

K.B.